

fund requirements of FP&ARD are being met out of the overall budget allocation of the HFC.

(c) and (d) Presently FP&ARD is executing the UK funded Rainfed Farming Project in West Bengal, Bihar and Orissa, in addition to the normal marketing functions of HFC.

#### Cases Pending with CVC

1225. DR. RAMESH CHAND TOMAR: Will the PRIME MINISTER be pleased to state:

(a) the number of cases against the Central Government officials pending with the Central Vigilance Commission during the last three years till November 30, 1994;

(b) the steps the Government are taking to dispose of these cases expeditiously; and

(c) the time by which the cases are likely to be disposed of?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA): (a) Only 239 cases were pending with the Central Vigilance Commission as on 30.11.1994.

(b) and (c) The Central Vigilance Commission is autonomous in its functioning. Therefore, the Government does not interfere with the functioning of the Commission.

#### Headquarters of Public Sector Undertakings

1226. SHRI JAGMEET SINGH BRAR: Will the PRIME MINISTER be pleased to state:

(a) whether a large number of Public Sector Undertakings are having their production units at different places of country but their headquarters in Delhi;

(b) if so, the names of such undertakings;

(c) whether this is affecting the efficacy and promptness in administrative work of these undertakings; and

(d) the steps taken to shift the headquarters of these undertakings to the place of their production?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) to (d). The names of producing/manufacturing public sector undertakings whose headquarters are at Delhi while their production units are located at various parts of the country are given in the enclosed Statement. As production and other operational activities are spread over different parts of the country it is felt desirable to have their headquarters located at a place from where effective control could be exercised.

#### Statement

S. Name of PSU  
No.

1. Bharat Aluminium Company Ltd.
2. Bharat Heavy Electricals Ltd.
3. Cement Corporation of India Ltd.
4. Fertilizer Corporation of India Ltd.
5. Gas Authority of India Ltd.
6. Hindustan Fertilizer Corporation Ltd.
7. Hindustan Insecticides Ltd.
8. Hindustan Vegetable Oils Corpn. Ltd.
9. Indian Oil Corporation Ltd.
10. Intelligent Communication Systems India Ltd.
11. Modern Food Industries India Ltd.
12. National Fertilizers Ltd.
13. National Hydroelectric Power Corpn. Ltd.
14. National Seeds Corporation Ltd.
15. National Textile Corporation Ltd.
16. National Thermal Power Corporation Ltd.
17. NTC (Delhi, Punjab & Rajasthan) Ltd.
18. Oil India Ltd.
19. ONGC (Videsh) Ltd.
20. State Farms Corpn. of India Ltd.
21. Steel Authority of India Ltd.

#### Electronic Industry

1227. SHRI R. SURENDER REDDY: Will the PRIME MINISTER be pleased to state:

(a) whether the attention of the Government has been drawn to the news-item captioned 'Liberalisation adversely affecting electronic industry' appearing in the Economic Times (Delhi edition) dated November 26, 1994;

(b) if so, whether the economic liberalisation has not been helpful to raise the growth of the electronic industry;

(c) whether the Government propose to review or re-adjust the policy on electronic industry in the light of the suggestions made at the Third International Seminar on 'Industrial Electronics, Drives and Automation Systems' held in New Delhi in November, 1994; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENTS OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO): (a) Yes, Sir.

(b) to (d). The measures initiated/taken under the liberalised economic reforms of the Government of India during the last three years have resulted in growth of electronics production. Electronics Industry has recorded a production growth of 11.0% during 1991-92 and 16.6% during 1992-93 and 1993-94.

The process of rationalisation of duty structure for electronic industry continues.